

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
STARRED QUESTION NO : 150  
(TO BE ANSWERED ON THE 5<sup>th</sup> August 2024)**

**HASIMARA AIRPORT**

\*150. SHRI SAMIK BHATTACHARYA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has received any proposal from the State Government of West Bengal for a new airport at Hasimara, Alipurduar;
- (b) the proposed timelines for the approval, construction, and operationalization of the new airport at Hasimara;
- (c) the manner in which Government is planning to collaborate with the State Government in ensuring that the necessary infrastructure and land acquisition processes are expedited for the Hasimara Airport project; and
- (d) details of assessment done by Government about the feasibility and potential impact of establishing a new airport at Hasimara in terms of economic growth and regional connectivity?

**ANSWER**

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) to (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 150 FOR REPLY ON 05.08.2024 REGARDING "HASIMARA AIRPORT" BY SHRI SAMIK BHATTACHARYA

(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

As of now, no proposal under GFA Policy has been received in Ministry of Civil Aviation for construction of a Greenfield Airport at Hasimara, Alipurduar, West Bengal either from State Government of West Bengal or any other Airport Developer.

However, there is an existing airport at Hasimara which belongs to Indian Air Force (IAF). In August, 2023, Airports Authority of India (AAI) conducted a feasibility study for development of New Civil Enclave at Hasimara airport and submitted a report to State Government of West Bengal. However, location of the identified land did not match with the location requested by AAI. Moreover, location of the identified land is not suitable for Civil Enclave operations. Therefore, AAI has requested State Government for acquisition of 38 acres of land as per Master Plan for development of New Civil Enclave at Hasimara.

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